

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 39 of 2014**

**Dated : 24<sup>th</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Shree Renuka Sugar Ltd. .... Appellant(s)**

**Versus**

**Gujarat Energy Transmission  
Corporation Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Shubranshu Padhi  
Mr. Kush Chaturvedi

Counsel for the Respondent (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri for R-1  
Mr. Akshi Seen  
Mr. Mukherjee  
Ms. Supriya Srivastava for GERC with  
Mr. S.R. Pandey

**ORDER**

Heard Mr. Sanjay Sen, learned Sr. Advocate for the appellant. Mr. Sen has finished his arguments.

Post the matter for arguments of the respondents and rejoinder submissions of the appellant, if any, on **2<sup>nd</sup> September, 2015.**

**( I. J. Kapoor )  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

mk/rkt